

pCOURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016 AND
APPEAL NO. 27 OF 2016**

Dated: 15th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Abshek Raj
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

APPEAL NO. 27 OF 2016

**ACC Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Abshek Raj for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **17-1-2019**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson